

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 109 of 2012**

**Dated : 2<sup>nd</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Faridabad Industries Association & Ors. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishal Anand and  
Mr. Gaurav Dudeja for R-2**

**ORDER**

Both the parties are directed to file comprehensive written submissions on or before 16<sup>th</sup> September, 2013.

Post the matter for reporting compliance on **17<sup>th</sup> Sept, 2013 at 2.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ss/vt